

6.	Financial Adviser (Shipping and Transport)	Member
7.	Joint Secretary, Department of Economic Affairs	Member
8.	Joint Secretary, Banking Division, Department of Economic Affairs	Member
9.	Law Member, SDFC	Member
10.	Solicitor, Ministry of Law	Member
11.	Member-Secretary, SDFC	Member
12.	Deputy Secretary, Shipping Ministry of Shipping and Transport	Member Secretary

The question of individual Shipping companies coming up to the Committee for grant of financial assistance does not arise as it is not the function of the Committee to go into the request of assistance from individual shipping companies. Hence, no guidelines, for grant of financial assistance by the Committee have been laid down by the Government,

(d) Yes, Sir. For this purpose, the Shipping Development Fund Committee (SDFC) appoints nominee Directors on the Board of Various SDFC assisted shipping companies. Periodical reports on the performance of these companies are also prepared by the Executive Director, SDFC, for consideration of the Committee.

राजभाषा अधिनियम, 1963 का उलंघन

4717. श्री रामावतार शास्त्री : क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उनके द्वारा बार-बार आश्वासन दिये जाने के बावजूद भी सभी

विमानों के प्रवेश द्वारों पर, 'इण्डिया एयरलाइन्स' शब्दों को हिन्दी में नहीं लिखा गया है;

(ख) यदि हां, तो उसके क्या कारण हैं;

(ग) क्या यह राजभाषा अधिनियम, 1963 का उल्लंघन नहीं है; और

(घ) यदि हां, तो उक्त आदेशों का उल्लंघन करने वाले अधिकारियों के विरुद्ध क्या कार्यवाही की गई है ?

पर्यटन और नागर विमानन मंत्रालय के राज्य मंत्री (श्री खुर्शीद आलम खान) :
(क) और (ख) इण्डियन एयरलाइन्स के विभाग बेड़े में सभी विमानों की दाहिनी ओर देवनागरी लिपि में "इण्डियन एयरलाइन्स" पहले से लिखा हुआ है। संसदीय राजसभा समिति के एक सुझाव पर, यह तय किया गया कि देवनागरी लिपि में "इण्डियन एयरलाइन्स" उस ओर लिखा जाए जिस ओर से यात्री विमान में सवार होते हैं। यह कार्य चल रहा है तथा इण्डियन एयरलाइन्स के विमान बेड़ों में 54 विमानों में से 36 विमानों पर यह आशोधन कर दिया गया है।

(ग) जी, नहीं।

(घ) प्रश्न नहीं है।

Decline in Export of Jute and Jute Products.

4718. SHRI CHINTAMANI JENA : Will the Minister of commerce be pleased to state :

(a) whether there is a declining trend in regard to the export of jute and jute products;

(b) if so, the main reasons thereof;

(c) the steps Government propose to take to improve the situation; and

(d) the target fixed for the export of jute and jute products during the year 1984-85 and the measures being taken to achieve the target?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR); (a) Yes, Sir.

(b) The reasons for decline in exports of jute products are mainly due to the recessionary conditions in the world market, acute competition from synthetic substitutes and another major producing country.

(c) A statement is attached.

(d) The target fixed for export of jute goods during 1984-85 is as follows:

Q - 'OOOM. Tonnes

1. Hessian	220.0
2. Carpet Backing Cloth	55.0
3. Sacking	35.0
4. Others	40.0
	<hr/>
Total:	350.0

Measures taken to achieve the target are indicated in reply to (c) above.

(c) Some of the steps taken by the Government to improve exports of jute goods are ;

1. Cash Compensatory support scheme for exports of various types of jute goods.

2. A consortium between STC and the exporting mills for exports of CBC

to USA with 50:50 loss sharing arrangement.

3. Intensive product development efforts through R&D to make our exports more competitive.

4. Participation in trade fairs and workshops on jute exports and sponsoring market-oriented trade delegations.

5. Setting up of 100% export-oriented units in the jute industry.

Loan From Foreign Banks by Public Sector Undertakings

4719. SHRI CHINTAMANI JENA : Will the Minister of FINANCE be pleased to state :

(a) whether certain public sector undertakings have sought loan from foreign banks ;

(b) if so, the names of those units, the names of the foreign banks and the country to which these banks belong ; and

(c) the details of the loan sought and the term and conditions of repayment of loans ?

THE MINISTER OF FINANCE (SRI PRANAB MUKHERJEE) (a) Yes, Sir.

(b) and (c) : A list of sanctions for foreign currency loans in respect of Public Sector Undertakings (including Public Sector Shipping Companies) issued during the recent period, from 1-4-1983 to 31.7.1984, is attached. The foreign currency loans are usually arranged by a syndicate of banks in active money markets in various countries of the World. The number of banks participating in a syndication varies from loan to loan, usually depending upon the amounts involved.